

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

MP/ CP 2 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2020**

**Name of the Company:** Peoples General Hospital Pvt Ltd  
V/s  
Ashok Kumar Khosla & Alliance Industries Ltd

**Section:** 90(7) of Co.Act, 2013

**COMMON ORDER**

Learned Counsel Mr. Hamesh Naidu a.w. Learned Senior Counsel Mr. Saurabh Soparkar appeared for the Petitioner. Learned Counsel Mr. Amalpuhp Shroti appeared for the Respondent no. 2. Learned Counsel Mr. Sandeep Singhi appeared for the Respondent. Learned Senior Counsel Mr. Navin Pahwa appeared.

Heard Learned Senior Counsel Mr. Saurabh Soparkar in part.

The matter stands adjourned for further hearing on 07.12.2020 at 2:00 p.m.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 3rd day of December, 2020.